

IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

C.P. (IB) No.45/09/HDB/2017  
U/S 9 R/w 13, 14 & 33 and other applicable  
Provisions of the Insolvency and Bankruptcy  
Code 2016

**In the matter of:**

Jaycon Infrastructure Limited,  
34, Tribhuvan Complex, Ishwar Nagar,  
Mathura Road, New Delhi – 110 065 .. Petitioner /Operational Creditor

Versus

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OF THE ORIGINAL**

M/s Gayatri Projects Ltd.,  
Having its Corporate Office at:  
B-1, TSR Towers, 6-3-1090,  
Raj Bhavan Road, Somajiguda,  
Hyderabad – 500 082 .. Respondent Company / Corporate Debtor



**Date of Order: 27.10.2017**

**CORAM:**

Hon'ble Shri Rajeswara Rao Vittanala, Member (Judicial)

**Parties / Counsels Present:**

For the Petitioner: None  
Counsel for the Respondent : Shri Y. Suryanarayana

Per: Rajeswara Rao Vittanala, Member (Judicial)

**ORDER**

1. The Company Petition bearing C.P. (IB) No.45/09/HDB/2017 is filed by Jaycon Infrastructure Limited (Operational Creditor) under Section 9, R/w 13, 14 & 33 and other applicable provisions of the Insolvency

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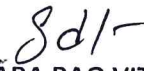
and Bankruptcy Code, 2016 by seeking to initiate CIRP against Gayatri Projects Ltd.

2. The Tribunal admitted the C.P. vide Order dated 10.10.2017 and also appointed IRP. Aggrieved by this Order of the Tribunal, the Respondent (Corporate Debtor) has filed Company Appeal (AT) (Insolvency) No.228 of 2017 before the Hon'ble NCLAT. The Hon'ble NCLAT disposed of the appeal by setting aside the order of the Tribunal dated 10.10.2017 and dismissed the C.P. with a direction to the Tribunal to close the Proceedings vide Order dated 26.10.2017.
3. In the light of the Orders of the Hon'ble NCLAT, the Company Petition bearing No.CP(IB)/45/09/HDB/2017 is closed without any further action.
4. No order as to costs.



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Dy. Regr./Asst. Regr./Court Officer/  
National Company Law Tribunal, Hyderabad Bench

  
RAJESWARA RAO VITTANALA  
MEMBER (JUDICIAL)

प्रमाणित प्रति  
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केस संख्या  
CASE NUMBER...CP(IB) No. 45/09/HDB/2017  
निर्णय का तारीख  
DATE OF JUDGEMENT...27.10.2017  
प्रति तैयार किया गया तारीख  
COPY MADE READY ON...13.11.2017